GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT  

NOTIFICATION  
Dated Shillong, the 6th Sept, 2017.

No.LJ(B).69/2012/38 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the illegal transportation of coal including mining as per National Green Tribunal (NGT) Order for a period of 3(three) months or till further order.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Names of Officers and Designation</th>
<th>Jurisdiction of the conferment of the power of Executive Magistrate</th>
<th>To be placed with District/Sub-Division</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri M.S. Kharmalki, Junior Engineer, Housing, Khliehriat.</td>
<td>East Jaintia Hills District, Khliehriat</td>
<td>Deputy Commissioner, East Jaintia Hills District, Khliehriat</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Coming Son Syad, Junior Engineer, Executive Engineer (MeWDA) (WR), EJHD Khliehriat.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>3.</td>
<td>Shri Dominik R. Rymbai, Labour Inspector, Block Labour Office Khliehriat.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>4.</td>
<td>Shri G. Pala, Functional Manager, District Commerce &amp; Industries Centre.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>5.</td>
<td>Shri K.T. Singh, Junior Engineer Gr-I, Sub Divisional Officer (PHE) Khliehriat Sub-Division.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>6.</td>
<td>Shri Keenly Dkhar, Assistant Engineer, E.E. PWD (Roads) NEC Division Khliehriat.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>7.</td>
<td>Shri D. Lathong, Assistant Engineer, Urban Affairs Office.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>8.</td>
<td>Shri D. Lato, Tourism Officer, Tourism Office.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>9.</td>
<td>Shri B. Mawkhiew, District Statistical Officer, District Statistical Office.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
<tr>
<td>10.</td>
<td>Shri L. Kharkongor, Inspector Legal Metrology, District Metrology Office.</td>
<td>- do -</td>
<td>- do -</td>
</tr>
</tbody>
</table>
II. Dr. F.R. Shadap,  
Animal Husbandry & Veterinary  
Sutnga Dispensary, District  
Animal Husbandry & Veterinary  
Office.

12. Shri R. Susngi,  
District Public Relation Officer,  
District Public Relation Office.

13. Shri Brancis Kanai,  
Sectional Assistant (PHE),  
The Sub-Divisional Office (PHE)  
Electrical Sub-Division, Rymbai.

14. Shri A.K. Fankon,  
Industrial Promotion Officer,  
District Commerce & Industries  
Centre.

15. Shri C. Rymbai,  
Sectional Assistant, Sub-  
Divisional Office (PHE) Khliehriat  
Sub-Division, Khliehriat.

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Memo.No.LJ[B].69/2012/38-A,  
Copy to:

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.

2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.

3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the Officers concerned. This has a reference to your letter No.EJHD/Judl.4/2016/150 dt.24.08.2017.

4. The Director of Information and Public Relation, Meghalaya, Shillong.


6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.

7. Office Copy.

Dated Shillong, the 6th Sept, 2017.

By orders etc...,  

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.